

**IN THE COURT OF THE ADDITIONAL DISTRICT MUNSIF COURT, THOOTHUKUDI**  
**Cause List to be taken for physical hearing Argument and Enquiry on 12.07.2021**

<b>Sl. No.</b>	<b>O.S. No.</b>	<b>Plaintiff/Petitioner Name</b>	<b>Defendant / Respondent name</b>	<b>Plaintiff Advocate</b>	<b>Defendants Advocate</b>	<b>Time</b>
1	I.A. 2/2019 in O.S. 12/2019	Iyyadurai	Banumathi and 2 others	Tr. B. Raja Rathnagar	D.1 – Tr. Pethurajesh D.2 ,D.3 – N. Selvaraj	10.30 to 10.45
2	I.A. 2/2019 in O.S. 222/2019 IA 3/2021 IA 4/2021 IA 5/2021	R. Sakkaiah	P. Jakkaiah (died) 1. J. Selvi and 3 others	Tr. R. Kandhakumar	Tr. E. Athisayakumar	10.45 to 11.00
3	O.S. 283/2014 in IA 1/2019, IA 2/2021	Thangaraj	Subbulakshmi	Tr. I.P. Balasekar	Tr. P. Pillai Vinayagam	11.00 to 11.15
4	O.S. 274/2016 in IA 1/2021	1. M. Antony Guruz (Died) 2. G. Maria Gnana Prahasam and 2 others	V. Selvaraj	Tr. T. Viswanathan	Tr. N. Selvaraj	11.15 to 11.30
5	IA 1/2021 in O.S. 52/2017	R. Abraham sekar	R. Balakrishnan and 1 another	Tr. P. Raja Sudalai	Tr. Jegan	11.30 to 11.45
6	I.A. 1/2019 in O.S. 112/2014	Raniammal	Rohaiya Beevi and 1 another	Tr.M. Stephen Antonyraj	R.1. - Tr. B. Raja Rathnagar R.2 – Tr. I.P. Balasekar	11.45 to 12.00
7	O.S. 402/2016 in IA 1/2021	Mariamarthal and 13 others	Thangaraj	Tr. P. Pillai Vinayagam	Tr. N. Selvaraj	12.00 to 12.15

8	O.S. 220/2005	M. Sivalingam	N. Ramakrishnan (Died) N. Rajamani Ammal (Died) T. Vasanthi and 13 others	Tr. S. Ramanujam	D.1,D3,D4 -Tr. S. Shanmuga sundaram . D7,D8-Tr. Sankara Narayanan D.2,D14 – Exparte	12.15 to 12.30
9	O.S. No. 222/2005	M. Murugan	N. Ramakrishnan (Died) N. Rajamani Ammal (Died) T. Vasanthi and 18 other	Tr. S. Ramanujam	D.1,D.3, D4,D8,D9 - Tr. S. Shanmuga sundaram D2 and D10 – Died D5,D6,D7,D8,D14 to D19 - Exparte. D11,D13 – Tr. Sankara Narayanan	12.30 to 12.45
10	O.S. 273/2011	M. Murugan	Arulmigu Sri Pechiammal Kovil, 3 <sup>rd</sup> mile, Pudukudi through its Tharmahartha V. Essakiraja and 7 others	Tr. S. Ramanujam	D.1, D.3 to D.5. - Tr. S. Shanmuga sundaram D.2 - Died. D.6, D.7. D.8 - Exparte	12.45 to 1.00
11	O.S. 26/2018	Karaiyalapillai	Subbulakshmi	Tr. P. Pillai Vinayagam	Tr. C. Vengatesan	1.00 to 1.15
12	O.S 112/2017	Jeyamurugan	Natarajan	Tr. L.P. Swamy Ayya	Tr. I.P. Balasekar	2.30 to 2.45

Sd/- J. Aafreen Begum  
**Additional District Munsif,  
Thoothukudi.**

**IN THE COURT OF THE ADDITIONAL DISTRICT MUNSIF COURT, THOOTHUKUDI**  
**Cause List to be taken for physical hearing Argument and Enquiry on 13.07.2021**

<b>Sl. No.</b>	<b>O.S. No.</b>	<b>Plaintiff/Petitioner Name</b>	<b>Defendant / Respondent name</b>	<b>Plaintiff Advocate</b>	<b>Defendants Advocate</b>	<b>Time</b>
1	O.S. 52/2020	Tr. J. Vignesh and one another	J. Sathish Kumar and 1 another	Tr. R. Dhanasekar David	D.1, D.2 – Postal summon served.	10.30 to 10.45
2	O.S. 433/2011	Alagulakshmi	1. Subbulakshmi (died) 2. Krishnammal and 5 others	Tr. E. Prince Suresh Kumar	D.1 - died D.2 to D.7 – Rathi Mala	10.45 to 11.00
3	O.S. 280/2016 in IA 3/2021 in IA 451/2017	M. Selvarani	T. Sivabalan	Tr. Ka. Ramakrishnan	Tmt. V. Neelaveni	11.00 to 11.15
4	IA 2/2021 in O.S. 284/2018	Anantha Selvakumar	Natarajan	Tr. A. Ramesh	Tmt. C. Shobana	11.15 to 11.30
5	I.A. 2/2019 in O.S. 132/2019	Ramanathan Panniyar	1. Yesudosan and 1 another	Tr. D. Thompson	D.1, D.2. T.K. Justine Marshall	11.30 to 11.45

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**IN THE COURT OF THE ADDITIONAL DISTRICT MUNSIF COURT, THOOTHUKUDI**  
**Cause List to be taken for physical hearing Argument and Enquiry on 14.07.2021**

<b>Sl. No.</b>	<b>O.S. No.</b>	<b>Plaintiff/Petitioner Name</b>	<b>Defendant / Respondent name</b>	<b>Plaintiff Advocate</b>	<b>Defendants Advocate</b>	<b>Time</b>
1	O.S. 198/2019 in I.A. 2/2019 ,  IA 8/2021 in IA 2/2021 IA 9/2021 in OS 198/2019	Tr. R. Kutralanathan  Ganapathi @ Vimalram அவர்கள் பொது அதிகாரம் பெற்ற முகவர் ஆர். வெங்கட சுப்பிரமணியன் மூலம்	1. Nammalwar and 1 another  R. Kutralanathan 1another	Tr. A.V. Arumugaram  Tr. S.Shanmugasundaram	R.1, R.2 - Exparte  Tr. A.V. Arumugaram	10.30 to 10.45
2	O.S. 2/2018 in IA 1/2021	M. Muthammal	S. Muthammal	Tr. P. Swamy Ayya	Tr. P. Pillai Vinayagam	10.45 to 11.00
3	I.A. 630/2017 in O.S. 100/2017  IA 1/2021 in IA 630/2017 in OS 100/17	புதியம்புத்தூர் நாடார் உறவின்முறை தர்ம பரிபாலன சங்கம் அதன் தலைவர் மு.து.முத்துக்குமார் வகையறா	சேர்மராஜ் மற்றும் ஒருவர்	Tr. I.P. Balasekar	R.1 – Santhanakumar R.2 – Exparte 3 <sup>rd</sup> party objection filed Tr. Dyan	11.00 to 11.15
4	O.S.258/2019	C. Natarajan	M. Aruna Sobana	Sargunam Daniel	Tr. E. Athisayakumar	11.15 to 11.30
5	I.A. 129/2018 in O.S. 342/2017	N.K. Sankaranarayanan	Veeraraghava perumal	Tr. M.A. Joseph Chenkuttuvan	Tr. M.A. Stephen Antony raj	11.30 to 11.45

6	OS 112/2019 in IA 2/2019 ,	Koilpillai	Lakshmanan and 4 others	Tr. P.Swamy Ayya	R.1 to R.5 -Tr. P.S. Sundaram	11.45 to 12.00
	OS. 112/2019 IA 3/2019	Lakshmanan and 4 others	Koilpillai	Tr. P.S. Sundaram	Tr. P.Swamy Ayya	

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**IN THE COURT OF THE ADDITIONAL DISTRICT MUNSIF COURT, THOOTHUKUDI**  
**Cause List to be taken for physical hearing Argument and Enquiry on 15.07.2021**

<b>Sl. No.</b>	<b>O.S. No.</b>	<b>Plaintiff/Petitioner Name</b>	<b>Defendant / Respondent name</b>	<b>Plaintiff Advocate</b>	<b>Defendants Advocate</b>	<b>Time</b>
1	IA 568/2018 in O.S. 330/2018	Muthuselvi and 2 otherse	The Branch Manager, City Union Bank Ltd., Tuticorin 1 another	Tr. E. Subbu Muthu Ramalingam	Tr. P.S. Sundaram	10.30 to 10.45
2	I.A. 2/2021 in O.S. 266/2018	Subbulakshmi	Athimoolam	Tr. M. Ramakrishna mani	Tr. P. Pillai vinayagam	10.45 to 11.00
3	IA 1/2019 in OS 401/2014	The project Director Office of the Project Director, Project Impleamentation Unit – Tirunelveli. Plot No. A-21, Thomas Nilayam, St. Thomas Road, Thendral Nagar, Maharaja Nagar P.O. Tirunelveli And now Having at No. 2/273 1 <sup>st</sup> Floor PSP Nagar, 2 <sup>nd</sup> Street, Korampallam, Thoothukudi – 628 101	The Chairman, Tamilnadu Generation and Distribution Corporation Annasalai, Chennai and 2 others	Tr. C. Manthira Moorthy	Exparte	11.00 to 11.15
4	IA 2/2019, IA 3/2019 in OS 32/2019	M. Karunanithi	Seenivasan	Tr. S.R. Selvam Christofer	Tr. T. Subendran	11.15 to 11.30
5	IA 1/2020, IA 3/2020 in OS 78/2020	M. Saravanankumar	J. Gnanasundari	Tr. Rajasekar Subbiah	Exparte	11.30 to 11.45
6	IA 2/2020 in OS 4/2020	Shanmugaraj	Veeraperumal	Tr. V. Perumal	Tmt. Vallithai	11.45 to 12.00

7	I.A. 2/2019 in O.S. 122/2019	Periyasamy	Mariammal and 1 another	Tr. J. Rajendran	R.1-Tr. P..Pillai Vinayagan R.2- Tr. Pothivel	12.00 to 12.15
8	I.A. 2/2019 IA 4/2021 in O.S. 102/2019	Rajammal and 2 others	The state Government, The District Collector, Thoothukudi and 4 others	Tr. M. Sankar	D.1 to D.4.- Tr. P. Pillai Vinayagam. D.5. E. Prince suresh kumar	12.15 to 12.30
9.	O.S. 306/2016	E. Ravi	P. Raja	Tr. K. Selva mariappan	Tr. E. Athisayakumar	12.30 to 12.45
10	I.A. 2/2019 in O.S. 68/2019	Tmt. Selvarani and 1 another	Pathirakaliammal	Tr. P. Pillai Vinayagam	Tr. R.S. Joseph kingston	12.45 to 1.00
11	OS 234/2019 in IA 2/2019	Tr. M. Ramalingam	S. Ponnusami	Tr. Ramanujam	Tr. P.Swamy Ayya	1.00 to 1.15
12	O.S. 88/2020 in IA 2/2020	Samuthirakani	Tr. R. Santhanaraj and 1 another	Tr. P.Swamy Ayya	R.1 – Tr. Ganasen R.2 – Tr. J. Rajendran	2.30 to 2.45
13	IA 2/2020 in OS 2/2020	Charline	Sermathai	Tr. N. Selvaraj	Tr. Pon Essakki	2.45 to 3.00

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**Additional District Munsif,  
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**IN THE COURT OF THE ADDITIONAL DISTRICT MUNSIF COURT, THOOTHUKUDI**  
**Cause List to be taken for physical hearing Argument and Enquiry on 16.07.2021**

Sl. No.	O.S. No.	Plaintiff/Petitioner Name	Defendant / Respondent name	Plaintiff Advocate	Defendants Advocate	Time
1	O.S. 298/2018 in IA 1/2021	E. Muthukumari	Padmanathan	Tr. S. Senthoorlingam	Tr. K. Jegan	10.30 to 10.45
2	I.A. 2/2019 in O.S. 190/2019	Jeyabaskaran and 1 another	CSITHoothukudi Nazareth Diocese Through its treasurer and 3 others	Tr. P. Swamy Ayyah	Tmt. M.K. Ezhilmary	10.45 to 11.00
3	O.S. 144/2007	Authimuthu Manoharran	1. Gandhimathi nathan and 12 others	Tr. Apparswamy	1) Tr. P. Swamy Ayyah (D.1, D.2) 2) D.3 to D 8 - Exparte 2) N. Selvaraj (D.9 to D.13)	11.00 to 11.15
4	O.S. 19/2014	ஜெயக்குமார்	தமிழ்நாடு வீட்டு வசதி வாரியம் திருநெல்வேலி உறவுசிங் யூனிட் அதன் செயற்பொறியாளர் மற்றும் நிர்வாக அதிகாரி, திருநெல்வேலி - 11	Tr. T.J. Karthikeyan	Tmt. V. Neelaveni	11.15 to 11.30
5.	O.S. 268/2019	G. Buvaneswari and 2 others	District Collector, Thoothukudi and 2 others	Tr. N. Selvaraj	D.1 to D.3 – Tr. P. PillaiVinayagam	11.30 to 11.45
6.	O.S. 360/2014	S.A. Isravel Soundhira pandian	1. Jeyasingh Raja and 4 others	Tr. P. Pillai Vinayagam	Tr. T.J. Karthikeyan (D1,D3 to D5)	11.45 to 12.00
7	O.S. 82/2017	M. Mariammal and 1 another	Mariappan and 1 another	Tr. P. Pillai Vinayagam	S. Shanmuga Sundaram	12.00 to 12.15



08	O.S. 320/2016	UCO, Muditanendal Branch through its Branch Manager, Mudittanendal	Ponganthimathinathan and 2 others	Tr. M.A. Jeseeph Chenkuttuvan	Tr. E. Athisayakumar	12.15 to 12.30
9	O.S 400/2016	Ponkodi	Nithiyanandam and 1 another	Tr. W. Xavier	D.1 – Jude Ponniah D.2 – Eskaline	12.30 to 12.45
10	IA 1/2020 in OS 294/2016	UCO Bank, Mudivaithanendal Branch Through its the Branch Manager, Mudivaithanendal, Tuticorin District	R. Chinnadurai and 1 another	Tr. M.A.. Josep Chenkuttuvan	Exparte	12.45 to 1.00

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